

ITEM NO.7

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ORS.

Respondent(s)

Date : 25-07-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Rajat Singh, AOR  
Mr. Sarthak Chandra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Two weeks time, is granted to Ld. Counsel for the appellant,  
to take fresh steps and file fresh particulars, to issue notice to  
Respondent Nos. 1 to 3.

List again on 11.9.2024.

SUJATA SINGH  
Registrar

MG